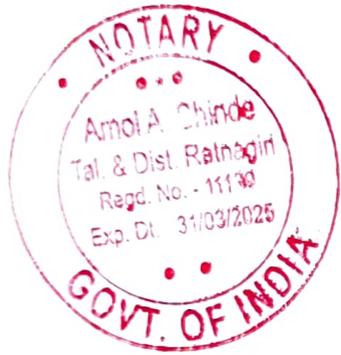


**BEFORE THE HON'BLE NATIONAL GREEN  
TRIBUNAL**

**WESTERN ZONAL BENCH AT PUNE**

**IN IT'S ORIGINAL APPLICATION NO.115/2023**



**Dr. ATUL SHETH & ORS. .... Petitioner**

**V/s**

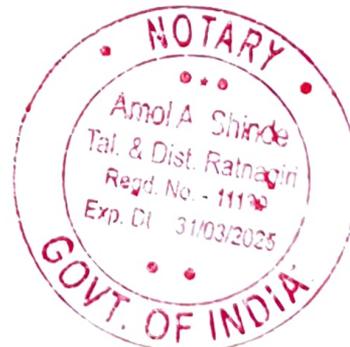
**THE GUHAGAR NAGAR PANCHAYAT, GUHAGAR & ORS  
.....Respondents**

**AN AFFIDAVIT IN REPLY ON BEHALF OF THE  
RESPONDENT NO.7 SENIOR GEOLOGIST (I/C) G.S.D.A.  
RATNAGIRI i.e., "THE GROUNDWATER SURVEY AND  
DEVELOPMENT AGENCY" IS AS FOLLOWS: -**

I, Mr. Sandip Mane, age 38 years, Senior Geologist, (I/C) "Groundwater Surveys and Development Agency", Ratnagiri, do hereby state on solemn affirmation as under-

1. I have read the copy of the Original Application along with the Annexure there to, also perused the official record pertaining to the subject matter of the case and on the basis of the information derived there from, I am filing this Affidavit-in- reply to the above Original Application. I say that the contentions, which are not specifically denied by me in this Affidavit-in- reply, should not be construed as an admission on my part. I crave leave of this Hon'ble Tribunal to file additional affidavit, if so required.

2. In this Original Application the Applicants has raised the subject of environmental degradation due to the dumping of the Municipal Solid Waste (MSW) and the construction of the MSW facility by the Respondent No.1 i.e. The Guhagar Nagar Panchayat, Guhagar at

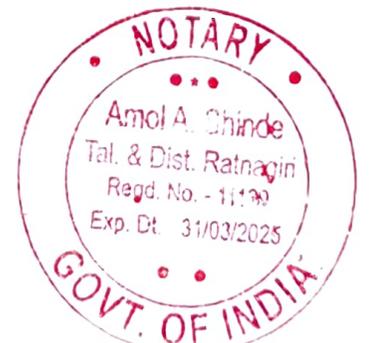


Survey No.134/9 of Village Guhagar, Taluka Guhagar,  
District Ratnagiri of Maharashtra State.

3. In Para No.7 of the Original Application, the Applicants has mentioned that the “Groundwater Survey and Development Agency” may give the scientific data regarding the contamination of the water by the proposed project at proposed site of the MSW and hence the GSDA is the necessary party.

With reference to this, I want to say and submit that the above-mentioned proposed site is a hilly area with sloping towards the South-East side. The area is mainly consisting of laterite rock type which is overlined by lateritic soil cover. Laterite rock is found to be shallow depth aquifer.

To prevent the contamination of water in the proposed solid waste plant area the terms and the conditions given in Rule No. 25 (C, D, and E) of the Solid Waste Management Rule, 2016 needs to be followed.



I further say that the contentions, which are not specifically denied by me in this Affidavit-in- reply, should not be construed as an admission on my part. I crave leave of this Hon'ble Tribunal to file additional affidavit, if so required.

### Verification-

I, Sandip Mane, age 38 years, Senior Geologist, (I/C) Groundwater Surveys and Development Agency Ratnagiri, on the behalf of Respondent no. 7, do hereby state on solemn affirmation that whatever stated here in above is true and correct as per best of my knowledge & the official records placed before me.

solemnly affirmed at

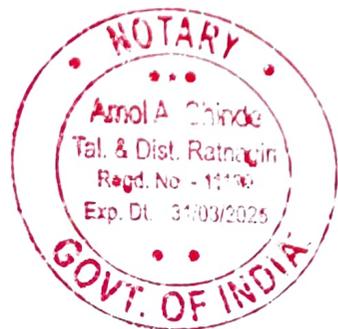
on this- **10<sup>th</sup> day of November 2023**

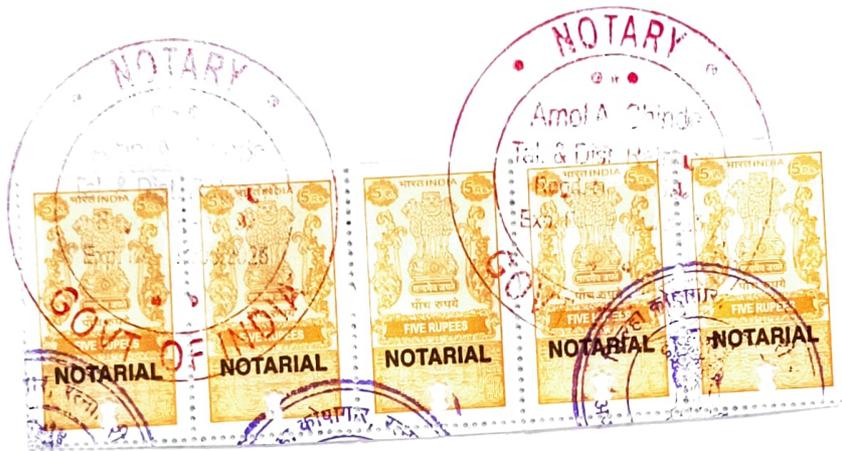
*Sandip*  
Sandip Mane,  
Sr. Geologist, (I/C)  
G.S.D.A. Ratnagiri  
for Respondent No 7

*Sheshan R. Parulekar*  
Adv. Sheshan R. Parulekar  
Ratnagiri

Signed Before Me  
*Amol A. Shinde*  
Amol A. Shinde  
Notary & Advocate (Govt. of India)  
Krishnakunj, Near Vitthal Mandir,  
Utkarsh Nagar, Tal/Dist. - Ratnagiri

REGISTERED  
AT TAL. - RATNAGIRI  
at Sr. No 0353/2023  
Date 10/11/2023





Solemnly affirmed & Verified  
Signed Before me.  
NOTED & REGISTERED at Sr No 10353  
The execution is to my satisfaction  
Date 10/11/2023

*Amol A. Shinde*

**Amol A. Shinde**  
NOTARY & ADVOCATE  
Krishnakunj, Near Vitthal Mandir,  
Utkarsh Nagar, Tal/Dist. - Ratnagiri  
Pin - 415 639 Mob: 9822007376

